

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 412/99

Friday, this the 9th day of April, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

HON'BLE MR BN BAHADUR, ADMINISTRATIVE MEMBER

M. Smile,
S/o. Muthunayagam,
Track Man, Grade-I,
Under Section Engineer (Permanent Way),
Southern Railway, Palayam,
Residing at: No. 65-C, Railway Quarters,
Karur District, Tamil Nadu.

...Applicant

By Advocate Mr. T.C. Govindaswamy

Vs.

1. Union of India represented by
The General Manager, Southern Railway,
Headquarters Office, Park Town P.O.,
Madras - 3.
2. The Divisional Railway Manager,
Southern Railway, Palghat Division,
Palghat.
3. The Assistant Engineer,
Southern Railway, Karur.

...Respondents

By Advocate Mr. James Kurian, ACGSC

The application having been heard on 9.4.99, the
Tribunal on the same day delivered the following:

ORDER

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

The applicant seeks to direct the second respondent to
consider and dispose of A-1 within a time frame and also to
direct the third respondent to finalise the disciplinary
proceedings pending against him.

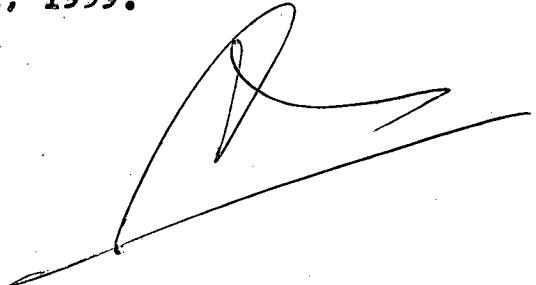
2. When the O.A. was taken up, the learned counsel appearing
for the applicant submitted that it is suffice to direct the
second respondent to consider and dispose of A-1 representation
dated 30.1.1999 within a reasonable time. The learned counsel

appearing for the respondents submitted that there is no objection in adopting such a course.

3. Accordingly, the second respondent is directed to consider and pass appropriate orders on A-1 representation within two months from the date of receipt of a copy of this order.

4. O.A. is disposed of as above. No costs.

Dated the 9th day of April, 1999.



B.N. Bahadur

B.N. BAHADUR
ADMINISTRATIVE MEMBER

A.M. SIVADAS
JUDICIAL MEMBER

nv
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LIST OF ANNEXURES REFERRED TO IN THE ORDER

Annexure A-1:

True copy of the representation dated 30.1.99 submitted by the applicant to the second respondent.